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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1453/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: Anchal Collection Ltd.
 V/s.
 MSH Sarees Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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*Anushree 1/b Anais Legal
For Petitioner.*

*Anushree
Prizendani*

ORDER

CP No. 1453/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. None present from the side of
Corporate Debtor.

For the Petitioner not having intimated the date of hearing to the Corporate
Debtor, the Petitioner is hereby directed to supply copy of the Petition as well as to
intimate the next date of hearing to the Corporate Debtor within 3 days hereof, list
this matter for hearing on **19.12.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)